

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III (SPECIAL BENCH)**

**Item No.305**  
**IA-4490/21, 4524/21, 3385/2020 in**  
IB-432 /(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

.....APPLICANT/PETITIONER

V/S

Three C-Homes (P) Ltd

...RESPONDENT

**SECTION**

U/s 7 IBC, 2016

**Order delivered on 18.8.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
MEMBER (TECHNICAL)

**SHRI BACHU VENKAT BALARAM DAS**  
MEMBER (JUDICIAL)

**PRESENT:**

For the Applicant : Sr. Adv. Gopal Jain, Adv. Abir Roy, Adv. Soham Goswami, Adv.  
Vivek Pandey, Adv. Suvarna for Resolution Applicant

For the Respondent : Mr. Rishabh Jain, Advocate for RP, Mr. Suresh Gupta COC  
member

**ORDER**

**IA-4490/2021, 4524/2021, 3385/2000 :**

Heard the submissions made by Ld. Sr. Counsel appearing for both  
sides. Matter heard in part.

List the matter on 24.8.2022.

- Sd-

**(DR. BINOD KUMAR SINHA)**  
MEMBER (TECHNICAL)

- Sd-

**(BACHU VENKAT BALARAM DAS)**  
MEMBER (JUDICIAL)

Surjit